**Functions and responsibilities of Re-insurance department**

All reinsurance related matters will be handled by the department including the following:

* Examination of Reinsurance Programme
* Analysis of Final Reinsurance treaties and other placements, retrocession also the inwards
* Designing and developing BAP Modules for different types of entities
	1. Registration Module
	2. Advertisement Module
	3. Places of Business Module
	4. Returns & Analysis Module
* Registration and Analysis of Cross Border Reinsurers participating in Indian Reinsurance market
* Arranging and facilitating Reinsurance Advisory Committee meetings, Preparing IRDAI recommendations on Obligatory Cessions and Notifying the obligatory cessions for each FY
* Examining Fit & Proper and approval for Appointment and Remunerations of CEOs, WTDs of Reinsurance Companies, Foreign Reinsurers’ Branches, Lloyd’s India, Syndicates, Service Companies.
* Examination of reinsurance advertisements
* Approvals for places of Business (Opening, Closing, Relocation)
* Off-site monitoring, Providing inputs for on-site inspections/enforcement Dept and Initiation of Regulatory Actions
* Drafting the Reinsurance Regulations
* Registration (R-1, R-2, R-3 processes) of Reinsurance Companies, Foreign Reinsurers’ Branches, Syndicates/Service Companies. Coordination with other Depts as the Nodal Dept for such process.
* Registration of SEZs and issuing regulations / circulars / guidelines / orders on reinsurance related matters of the SEZs
* Providing inputs to other Nodal Depts on the matter of registration of companies
* Processing Legal matters, RTI, PQs, Ministry correspondences, Complaints, GI Council/ Life Council matters, Issues of Reinsurance Brokers on reinsurance matters. Providing inputs to SDD on all related matters.
* Processing approval of various pools.
* Monitoring implementation of Outsourcing Regulations, AML guidelines and other regulations applicable to reinsurance business.
* Collection and reconciliation of Annual Fees.
* Updating the website
* Maintaining IAIS standards
* Coordination with Regulators of Foreign Jurisdictions
* Reinsurance Product designs
* Agriculture Reinsurance
* Reinsurance Training and capacity building
* Any other matter relating to reinsurance